CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No.242/AT/2025

- Subject : Petition under Section 63 of the Electricity Act, 2003 for adoption of tariff for 600 MW inter-state Transmission System connected Wind-Solar Hybrid Power Projects and selected through competitive bidding process (SECI ISTS IX) as per the Guidelines of the Government of India.
- Petitioner : Solar Energy Corporation of India Limited (SECI)
- Respondents : Juniper Green Energy Private Limited (JGEPL) and Ors.

Date of Hearing : 7.05.2025

- Coram : Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
- Parties Present : Ms. Mandakini Ghosh, Advocate, SECI Shri Rahul Ranjan, Advocate, SECI Shri Aniket Prasoon, Advocate, JGEPL Ms. Pratisha Chaturvedi, Advocate, JGEPL

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition has been filed for the adoption of tariff for the 600 MW Wind Solar Hybrid Power Projects (Tranche XI) connected with Inter-State Transmission System (SECI FDRE VI) and selected through the competitive bidding process as per the "*Guidelines for Tariff Based Competitive Bidding Process for Procurement of Power from Grid Connected Wind Solar Hybrid Projects*" dated 21.8.2023 along with the subsequent amendments thereto issued by the Ministry of Power, Government of India. Learned counsel further submitted that the Petitioner has already furnished the additional information as called for by the Commission vide Record of Proceedings for the hearing dated 20.3.2025, and none of the Respondents have filed a reply in terms of the liberty granted therein.

2. Learned counsel for Respondent No.1, JGEPL, submitted that the Respondent has no objection towards the prayers made by the Petitioner and the Commission may adopt the tariff as prayed for by the Petitioner.

3. Considering the submissions made by the learned counsel for the parties, the Commission reserved the matter for order.

By order of the Commission

Sd/ (T.D. Pant) Joint Chief (Law)

A RoP in Petition No.242/AT/2025